Shri M. C. Shah: I have not got that information. They are in the administrative ministries concerned.

Shri Morarka: May I know whether on all these schemes Government expect to make profit, or make loss?

Shri M. C. Shah: Some of the schemes will be on no-profit, no-loss basis. In some of the schemes we make profit; as, for example, in sugar trade in 1953 we have made profit to the extent of nearly Rs. 2.85 crores. There are others also in which we expect profit; there are others where we expect no loss, no profit.

HYDERABAD STATE BANK

*1001. Dr. Ram Subhag Singh: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Hyderabad State Bank has approached the Reserve Bank of India for a licence to deal in foreign exchange; and

(b) if so, whether the licence has been granted?

The Deputy Minister of Finance (Shri A. C. Guha): (a) and (b). Yes, Sir.

Dr. Ram Subhag Singh: May I know, Sir, on what basis licence to deal in foreign exchange is granted and how many such licences have so far been granted to other banks in India?

Shri A. C. Guha: I have not got that figure with me. Some time ago I gave that information in the House. There are quite a number of banks dealing in foreign exchange in India.

Shri H. G. Vaishnav: What were the reasons stated by the Bank for that licence?

Shri A. C. Guha: There was some foreign exchange work that was being done by other Banks. Being an agent of the Reserve Bank it wanted permission. So, we allowed it foreign exchange facilities. EXCHANGE OF OFFICIAL FULLICATIONS

Oral Answers

*1002. Shri S. C. Samanta: Will the Minister of Education be pleased to state:

(a) how the exchange of official publications programme worked in 1953-54;

(b) the estimated price of the books received during this period;

(c) whether any such agreements under the programme have been made with any other countries; and

(d) the number of books and publications received during the year 1953?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Satisfactorily.

(b) Not known.

(c) No. Such an arrangement exists only in regard to the United States of America and Turkey.

(d) 4,000.

श्री एस॰ सी॰ सामन्त ः क्या में जान सकता हूं कि जो किताबें मिली हैं उन की कीमत गवर्नमेंट क्यों नहीं जानती है, क्या वह किताब में लिखी नहीं रहती है ?

Dr. M. M. Das: We have received books from America only. In those books the prices are not mentioned.

श्वी एस० सी०. सामन्तः क्या में जान सकता हूं कि हमारी ओर से कितनी किताबें भेजी गई हैं और उन की कीमत कितनी है?

Dr. M. M. Das: Sir, we have received 1,011 publications. The total price of those publications will be Rs. 1,060 only.

I.A.S. EXAMINATION

*1003. Shri Dhusiya: Will the Minister of Home Affairs be pleased to state:

(a) the number of candidates from the Scheduled Castes and Scheduled Tribes who applied for the I.A.S. Examination in 1953 and how many of them appeared in the examination; and

(b) the number of such candidates who were declared successful?

The Deputy Minister of Home Affairs (Shri Datar): (a) 57 Scheduled castes candidates applied for admission of whom 27 appeared.

7 Scheduled Tribes candidates applied for admission of whom 3 appeared.

(b) No Scheduled Castes or Scheduled Tribes candidate has gualified.

Shri Dhusiya: May I know, Sir, how many of those candidates passed in the written examination, but failed in the viva voce, and vice versa?

Shri Datar: We have not yet received this particular detail from the U.P.S.C.

श्री पी० एन० राजभोज: क्या में यह जान सकता हूं कि पब्लिक सर्विस कमिशन में कोई शेड्यूल्ड कास्ट का मेम्बर है या नहीं, और अगर नहीं है तो उन का सेलेक्शन कैसे होता है ?

Shri Datar: There is no Member belonging to the Scheduled Castes on the U.P.S.C., but the Members of the U.P.S.C. are taking particular interest to see that the rights of the Scheduled Caste candidates are safeguarded, as far as possible.

श्वी नवल प्रभाकर : क्या में जान सकता हूं कि पिछले तीन वर्षों में कोई शड्यूल्ड कास्ट के आदमी लिये गये हैं या नहीं ?

Shri Datar: During the last three years some persons have been taken in the I.A.S., some in the I.P.S, and some also in the Central Secretariat Service, Class I.

Shri Dhusiya: What is the exact number?

Shri Datar: The number is not very large.

BURMAH-SHELL TROPHY TO N.C.C.

Oral Answers

•1004. Shri D. C. Sharma: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Messrs. Burmah-Shell Oil Storage and Distribution Company, Ltd. have presented a trophy to the Air Wing of the N.C.C. for competition among the various squadrons annually; and

(b) if so, whether any conditions have been attached to it?

The Deputy Minister of Defence (Shri Satish Chandra): (a) Yes, Sir.

(b) It is a running trophy and is competed for annually by all the Senior Division Air Squadrons of the National Cadet Corps. It is awarded to the Squadron showing the best allround efficiency. No other conditions have been attached to it.

Shri D. C. Sharma: May I know if this competition is open also to the cadets of the public schools?

Shri Satish Chandra: There is no Senior Division in the public schools. This trophy is only for the Air Squadrons of the Senior Division of the N.C.C.

⁻ Shri D. C. Sharma: May I know the value of the prize, the price of this trophy?

Shri Satish Chandra: We have a silver shield and we have got it insured for Rs. 1,000. I do not know the actual price of the shield.

CENTRAL SALT RESEARCH STATION

*1005. Shri Gidwani: (a) Will the Minister of Natural Resources and Scientific Research be pleased to state what will be the annual expenditure on the Central Salt Research Station at Bhavnager?

(b) In what respect_g will the research work done there be different from the work done at Mithapur?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) The recurring expenditure for 1953-54 is expected to be Rs. 2,64,000.